

HIGH COURT OF ANDHRA PRADESH :: HYDEARBAD

ROC.NO.2969/2014-BSPL.,

DATED. 21.04.2014

C I R C U L A R

While inviting attention to the High Court's Circular ROC.No.577/SO/1995, dated 10.04.1996, all the Unit Heads are informed that the officers of the cadre of District and Sessions Judges are permitted to avail 14 days of vacation permission during the Summer Vacation 2014, as per the turns given below. The Unit Heads are requested to send the turn lists of availment of 14 days of vacation permission by the officers of the cadre of District and Sessions Judges including Addl. District and Sessions Judges working in Fast Track Courts to the High Court, as per the dates given below.

The Unit Heads are also requested to inform the availability of District and Sessions Judges for being appointed as Vacation Civil Judges and also to send the **Consolidated turn wise list along with in charge arrangements** of the District and Sessions Judges and Addl. District and Sessions Judges availing vacation permission after taking the consent of each officer keeping the arrangements for Summer Vacation, 2014.

PERIODS OF SUMMER VACATION, 2014

1) FOR APPOINTMENT OF VACATION CIVIL JUDGES

I PERIOD	-	02.05.2014 to 16.05.2014 (15 days)
II PERIOD	-	17.05.2014 to 30.05.2014 (14 days)

2) PERMISSION TO AVAIL SUMMER VACATION FOR 14 DAYS
DURING THE YEAR 2014

I TERM	-	from 02.05.2014 to 15.05.2014 (14 days)
II TERM	-	from 17.05.2014 to 30.05.2014 (14 days)

(Common working day on 16.05.2014)

Further all the Unit Heads/Prl. District and Sessions Judges are directed to follow the following norms while forwarding the vacation Civil Judges and permission for availment of summer vacation for 14 days.

- (i) All the Unit Heads are requested to communicate the circular to all the Addl. District and Sessions Judges working in their District/Unit.
- (ii) The Unit Heads are requested to see that number of officers availing vacation permission during I term and II term be equal to the extent possible.
- (iii) All the officers in the cadre of Addl. District and Sessions Judges are directed to submit their consent to the concerned Prl. District and Sessions Judges/Unit Heads only and not to send to the High Court directly.

- (iv) The circular is placed in the High Court's Web Site <http://hc.ap.nic.in> and the downloaded copy from the Web site is valid for further action.
- (v) **The Unit heads are directed to request that the consolidated turn wise list along with incharge arrangements in the following proforma be sent to the High Court on or before 25.04.2014 by fax and also by Speed post.**

**PROFORMA
FOR APPOINTMENT OF VACATION CIVIL JUDGES
DURING SUMMER VACATION 2014**

PERIOD	DATES	NAME AND DESIGNATION OF THE VACATION CIVIL JUDGE
I PERIOD	02.05.2014 to 16.05.2014 (15 days)	
II PERIOD	17.05.2014 to 30.05.2014 (14 days)	

**VACATION PERMISSION FOR 14 DAYS,
DURING SUMMER VACATION 2014**

S. No.	NAME AND DESIGNATION OF THE OFFICER	Availment of I TERM Vacation Permission for 14 days	Availment of II TERM Vacation Permission for 14 days	OFFICER PLACED INCHARGE OF THE COURT
1.		02.05.2014 TO 15.05.2014		
2.			17.05.2014 TO 30.05.2014	

S. Jagannathan
REGISTRAR (VIGILANCE)

To

1. The Chief Judge, The Chief Judge, City Civil Court, Hyderabad
 2. The Chief Judge, City Small Causes Court, Hyderabad
 3. THE PRL. DISTRICT AND SESSIONS JUDGES:-
Adilabad, Anantapur, Chittoor, Kadapa, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
 4. The Metropolitan Sessions Judge, Hyderabad, Vijayawada and Visakhapatnam.
 5. The Chairman, Co-operative Tribunals, Hyderabad, Vijayawada, Visakhapatnam and Warangal.
 6. The Chairman, Industrial Tribunal-cum-Presiding Officers of Labour Courts, Anantapur, Guntur Godavarikhan, Karimnagar District, Visakhapatnam and Warangal.
 7. The Chairman, Sales Vat and Tax Appellate Tribunal, Hyderabad.
 8. The Chairman, Addl. Sales Tax Appellate Tribunal, Visakhapatnam.
 9. The Presiding Officer, State Transport Appellate Tribunal, Hyderabad.
 10. The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad
 11. The II & III Member, Tribunal for Disciplinary Proceedings, Hyderabad.
 12. The Presiding Officer, A.P. Wakf Tribunal, Hyderabad.
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